Making Barrackpore and Bhatpara exchanges automatic

*1087. SHRI SAUGATA ROY: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have immediate programme to make Barrackpore and Bhatpara exchanges in West Bengal automatic;

(b) if so, the details thereof; and

(c) if not, the reasons for the delay?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARAHARI PRASAD SUKHDEO SAI): (a) to (c). An automatic exchange at Bhatpara has been commissioned on 25-2-1978. Plans have been initiated for installation of an automatic exchange at Barrackpore. Subject to any unforseen delay, it is hoped to commission the exchange by 1983-84.

Plight of Indian Job-Seerers abroad

*1088. SHRI SANKERSINHJI VAGHELA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recent directives of the Government of India restricting job seekers going abroad have exposed Indians working abroad to untold miseries and hardships and Indian embassies are far from helpful;

(b) if so, whether Government are thinking to recast its policy in this regard;

(c) if so, the salient features thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) Government have not issued any directive recently so as to place restrictions on job-seekers going abroad and expose them to untold miseries and hardships. Under the Emigration Act of 1922 and Rules made thereunder, Indian workers emigrating for the purpose of employment have to fulfil certain formalities which are intended to protect tha interests of workers abroad. Indian Embassies have been instructed to take special interest in the welfare of Indian workers abroad and to ensure that the terms and conditions of employment are fulfilled. The very purpose of the Emigration Act of 1922 is to eliminate exploitation and improve wages and living conditions of Indians working abroad.

(b) and (c). Does not arise.

केन्द्रीय भविष्य निधि कार्यालय, जयपुर, राजस्थान

10001. श्री मोठालाल पटेल : क्या संसदीय कार्य तथा श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय भविष्य निधि कार्यालय, जयपुर (राजस्थान) में लालफीताशाही व्याप्त है और यदि हां, तो इसके क्या कारण हैं ;

(ख) क्या सवाई माधोपुर जिला के बहुत से अंशदाताओं को वर्ष 1975 के बाद अपने वार्षिक लेखे प्राप्त नहीं हुए हैं और यदि हां, तो इसके क्या कारण हैं। उनके लेखे उन्हें कब कब भेजे जायेंगे और क्या ऐसे अंशदाताओं की सूची सभा पटल पर रखी जाएगी ;

(ग) उक्त जिले के कितने आवेदकों ने अपनी राशि वापस लेने के लिए आवेदन किया है, परन्तु अब तक उन्हें धनराशि प्राप्त नहीं हुई है, और इसके क्या कारण हैं और उन्हें कब तक भुगतान प्राप्त होने की संभावना है ;

(घ) क्या वरिष्ठ अधिकारियों को जन-प्रतिनिधियों से अनेक पत्र प्राप्त होने के बाद भी, कोई उपयुक्त कार्यवाही नहीं की जाती है और पत्रों का उत्तर तक नहीं दिया जाता है और यदि हां, तो इसके क्या कारण हैं; और

(ङ) क्या इस बारे में सम्बद्ध अधिकारियों के विरुद्ध कार्यवाही की जाएगी और यदि हां, तो किस प्रकार की और यदि नहीं, तो इसके क्या कारण हैं?

श्रम तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (डा० राम कृपाल सिंह) : (क) और (ख). जैसा कि भविष्यनिधि प्राधिकारियों ने सूचित किया है,